

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/45/2015

Date : 16.05.2015

I

Shri Girish Kumar Sharma, an officer in the District Judge Cadre, presently under transfer from the post of **Special Judge, CBI Cases Court, Jodhpur**, who has been appointed as **Presiding Officer, Rajasthan Wakf Tribunal, Jaipur** vide Government Order No. F.14(24)Alp.wakf\2013\I\31877 dated 11.05.2015, is hereby relieved to join his new assignment.

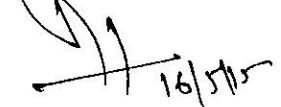
II

Dr. Namita Dhand Nee. Vashistha, in the Senior Civil Judge Cadre, whose services have been repatriated from the post of **Deputy Registrar, State Consumer Dispute Redressal Commission, Rajasthan, Jaipur** vide Government Order No.F.89 (52)FD/CP/2005-II dated 16.05.2015, is hereby transferred/ posted as **Senior Civil Judge-Cum-ACJM, Malpura(Tonk)**.

NOTE:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER,



REGISTRAR GENERAL

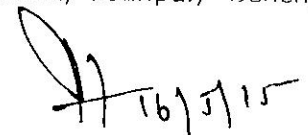
No.Estt.B2(v)1/2015/7919

Date : 16.05.2015

Copy forwarded to the following for information and necessary action :-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 3.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4.The Secretary to the Government of Rajasthan, Department of Minorities Affairs, Jaipur.
- 5.The Principal Secretary & Commissioner to the Government of Rajasthan, Department of Food, Civil Supplies and Consumer Affairs, Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
- 9.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 10.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 11.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.All the District & Sessions Judges/PO. all tribunals.
- 14.Concerned Officers/Courts/Posts/Treasury Officers.
- 15.P.S. to All Hon'ble Judges at Jodhpur.
- 16.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/Computer Cell/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./Building Cell



REGISTRAR GENERAL



राजस्थान सरकार
उपभोक्ता मामले विभाग

क्रमांक:- एफ 89(52)खा.वि./उ.स./2005 -II

जयपुर दिनांक:- 15.05.2015

आदेश

रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय के पत्र क्रमांक पीए/आरजी/8() 2015/7475 दिनांक 01.05.2015 के क्रम में श्री यशवन्त भारद्वाज, आरजेएस, न्यायाधिकारी, ग्राम न्यायालय, तिजारा (अलवर) का पदस्थापन उप रजिस्ट्रार, राज्य उपभोक्ता विवाद प्रतितोष आयोग के पद पर किया जाता है। यह आदेश तुरन्त प्रभाव से प्रभावशील होंगे।

यह समक्ष स्तर से अनुमोदित है।

(महावीर प्रसाद शर्मा)
निदेशक (उपभोक्ता मामले)

क्रमांक:- एफ 89(52)खा.वि./उ.स./2005 -II

जयपुर दिनांक:- 15.05.2015

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान।
2. निजी सचिव, माननीय खाद्य मंत्री महोदय, राजस्थान, जयपुर।
3. निजी सचिव, मुख्य सचिव, राजस्थान, जयपुर।
4. अध्यक्ष, राज्य उपभोक्ता विवाद प्रतितोष आयोग, राजस्थान, जयपुर।
5. निजी सचिव, प्रमुख शासन सचिव (उपभोक्ता मामले) जयपुर।
6. रजिस्ट्रार जनरल राजस्थान उच्च न्यायालय, जोधपुर।
7. निजी सचिव, निदेशक, उपभोक्ता मामले विभाग, जयपुर।
8. पंजीयक, राज्य उपभोक्ता विवाद प्रतितोष आयोग, राजस्थान, जयपुर।
9. श्री यशवन्त भारद्वाज, आरजेएस, न्यायाधिकारी, ग्राम न्यायालय, तिजारा, अलवर।
10. जनसम्पर्क अधिकारी, खाद्य विभाग, जयपुर।
11. बजट/स्थापना शाखा शाखा, उपभोक्ता मामले विभाग, जयपुर।
12. रक्षा पत्रिका।

(संजय झाली)

उप निदेशक, विधि एवं संस्थापन)
पदेन उप राज्य उपभोक्ता संरक्षण अधिकारी,
उपभोक्ता मामले विभाग राजस्थान, जयपुर।

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2015/7958

Date : 16.05.2015

Copy forwarded to the following for information and necessary action :-

1. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Yashwant Bhardwaj, Nyayadhikari, Gram Nyayalaya, Tijara (Aalwar).(On promotion in Senior Civil Judge Cadre).**
6. Dy.Registrar, State Consumer Dispute Redressal Commission Raj., Jaipur.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. The DJ, Alwar/Jaipur Metropolitan/Concern Court/post/Treasury Officers.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
10. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur

REGISTRAR GENERAL